

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 169 of 2013 & I.A. No. 243 of 2013**

**Dated : 24<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**GRIDCO Ltd. ... Appellant(s)**

**Versus**

**M/s Bhushan Power & Steel Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Antaryami Upadhyay  
Ms. Ishita C. Dasgupta

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Rajiv Yadav for R-1  
  
Mr. K.S. Dhingra for R-3

**ORDER**

Post the matter for further hearing on **29<sup>th</sup> January, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**